

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 01**

Dated Guwahati, the 3<sup>rd</sup> January, 2017

Hon'ble Mr. Justice Manojit Bhuyan, Additional Judge of the Gauhati High Court, has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 3<sup>rd</sup> January, 2017 at 10:30 A.M as per Govt. of India's Notification No K.13018/02/2016-US.II dated 30.12.2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

S/d- H.K. Sarma,  
**REGISTRAR GENERAL**

Memo No.HC.III-51/2016/ 3586-3612 /G dated Guwahati, the January, 2017.  
Copy to:-

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016**, for necessary action.
18. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
24. The P.S. to **Hon'ble Mr. Justice Manojit Bhuyan**, Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**

*M*  
*30.12.17*  
**REGISTRAR GENERAL**

*M*  
*30/12/17*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 02**

Dated Guwahati, the 3<sup>rd</sup> January, 2017

**Hon'ble Mr. Justice Michael Zothankhuma, Additional Judge of the Gauhati High Court, has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 3<sup>rd</sup> January, 2017 at 10:30 A.M as per Govt. of India's Notification No K.13018/02/2016-US.II dated 30.12.2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.**

**By Order,**

S/d- H.K. Sarma,  
**REGISTRAR GENERAL**

**Memo No.HC.III-51/2016/ 343 - 3439 /G dated Guwahati, the 3<sup>rd</sup> January, 2017.**  
**Copy to:-**

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016**, for necessary action.
18. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
24. The P.S. to **Hon'ble Mr. Justice Michael Zothankhuma**, Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**

*M. 3-1-17*  
**REGISTRAR GENERAL**

*M. 3-1-17*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 03**

Dated Guwahati, the 3<sup>rd</sup> January, 2017

**Hon'ble Mr. Justice Suman Shyam, Additional Judge of the Gauhati High Court, has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 3<sup>rd</sup> January, 2017 at 10:30 A.M as per Govt. of India's Notification No K.13018/02/2016-US.II dated 30.12.2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.**

**By Order,**

S/d- H.K. Sarma,  
**REGISTRAR GENERAL**

**Memo No.HC.III-51/2016/ 3640-3666 /G dated Guwahati, the 3<sup>rd</sup> January, 2017.**  
**Copy to:-**

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016**, for necessary action.
18. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
24. The P.S. to **Hon'ble Mr. Justice Suman Shyam**, Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**

*M 30.12.16*  
**REGISTRAR GENERAL**

*30/12/16*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 04**

Dated Guwahati, the 3<sup>rd</sup> January, 2017

Hon'ble Mr. Justice Paran Kumar Phukan, Additional Judge of the Gauhati High Court has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 3<sup>rd</sup> January, 2017 at 10:30 A.M as per Govt. of India's Notification No. K.13018/02/2016-US.II dated 30.12.2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

S/d- H.K. Sarma  
**REGISTRAR GENERAL**

Memo No.HC.III-51/2016/ 3667-3693 /G dated Guwahati, the 3<sup>rd</sup> January, 2017.

Copy to:-

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016**, for necessary action.
18. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
24. The P.S. to **Hon'ble Mr. Justice Paran Kumar Phukan**, Additional Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**

*30.12.16*  
**REGISTRAR GENERAL**

*31/12/16*



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 05**

Dated Guwahati, the 3<sup>rd</sup> January, 2017

Hon'ble Mrs. Justice Rumi Kumari Phukan, Additional Judge of the Gauhati High Court has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 3<sup>rd</sup> January, 2017 at 10:30 A.M as per Govt. of India's Notification No. K.13018/02/2016-US.II dated 30.12.2016, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

S/d- H.K. Sarma  
**REGISTRAR GENERAL**

Memo No.HC.III-51/2016/ 3694-3720 /G dated Guwahati, the 3<sup>rd</sup> January, 2017.  
Copy to:-

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House; 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016**, for necessary action.
18. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**
24. The P.S. to **Hon'ble Mrs. Justice Rumi Kumari Phukan**, Additional Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2016-US.II dated 30.12.2016.**

*M. L. D.*  
**REGISTRAR GENERAL**

*31/12*